GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:222
ANSWERED ON:22.02.2011
NATIONAL URBAN SANITATION POLICY
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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has rated cities under the National Urban Sanitation Policy;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government is considering to provide sops to the States which are keeping good sanitation standards in their cities;
- (d) if so, the details thereof;
- (e) whether the Standing Committee on Urban Development has made a time bound action plan with specified target on implementation of the National Urban Sanitation Policy; and
- (f) if so, the response of the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a): Yes, Madam.
- (b): Details are enclosed in Annexure.
- (c) and (d): Sanitation is a State subject and it is the responsibility of the State Government/Urban Local Bodies to plan, implement and monitor the functioning of related infrastructure. The rating exercise intends to sensitize states and cities regarding the need for prioritization of sanitation. It is intended that cities which perform well in the area of sanitation will be recognised through Nirmal Shahar Puraskar. Sanitation is also being accorded high priority in various schemes being implemented by the Ministry of Urban Development.
- (e): No, Madam.
- (f): Does not arise.